

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 50/GT/2012

Date: 19.12.2012

To,

Additional General Manager (Commercial)
THDC India Ltd.,
Alakhnanda Bhawan,
Pragatipuram, Bypass Road,
Rishikesh-249201
Uttarakhand

Sir,

Subject: **Petition No. 50/GT/2012**: Approval of generation tariff of Koteshwar Hydroelectric Project (4x100 MW) for the period 1.4.2011 to 31.3.2014.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by **9.1.2013**:

- (a) Annual report of the petitioner company for the financial year 2011-12.
- (b) Duly audited balance sheet of the generating station for the financial year 2010-11 and 2011-12.
- (c) All revised forms as per new date of commercial operations (i.e. 1.4.2011, 26.10.2011, 13.2.2012 and 1.4.2012) duly signed by the Chartered Accountant.
- (d) Approval of original and revised cost estimates from the Government of India.
- (e) Details and accounting adjustment of infirm power.
- (f) Documentary evidence from PFC and REC showing various rates applied in the calculation of IDC as well as Interest on loan.

2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/clarification.

Yours faithfully,

Sd/-

(B. Sreekumar)
Deputy Chief (Law)